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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 101/NCLT/AHM/2017  
In CA (CAA) No.67/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

Name of the Company: Babita Synthetics Pvt. Ltd.  
Kusum Synthetics Pvt. Ltd.  
Sushma Synthetics Pvt. Ltd.  
Geeta Fibres Pvt. Ltd.  
Tulip Industries Pvt. Ltd.  
Kansal Tex-Feb Pvt. Ltd.  
Kansal Poly-Feb Pvt. Ltd.  
Anita Synthetics Pvt. Ltd.  
Ayush Aexlene Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PAVAN S GODIAWALA	ADVOCATE	PETITIONERS	
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**ORDER**

Learned Advocate Mr. Pavan Godiawala present for Petitioners. None present for statutory authorities.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 10th day of October, 2017.